

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


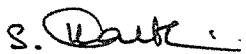
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 07.09.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/959/ (IB)/2018
NAME OF THE PETITIONER(S) : BLUE STAR LTD
NAME OF THE RESPONDENT(S) : CONSOLIDATED CONSTRUCTION CONSORTIUM LTD
UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1. PRASANN R Counsel for Petitioner 
2. S. Kartikei Balan Counsel for CD 

ORDER

Counsels for both the parties are present and submitted that the parties have arrived at settlement and prayed for time to file joint memo of compromise. At request, time is enlarged. Put up on 18.09.2018 at 10.30 A.M.


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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